

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) No, Madam.

(b) No Work No Pay system is a recognised labour system which has been implemented after bilateral settlements signed with the Labour Unions subsequently in the notified depots.

(c) No, Madam.

Export of wheat through private sector

†3602. SHRI RAM JETHMALANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government has decided to export 5 million tonnes of wheat through private sector from the country;

(b) if so, whether tenders have been issued by the Food Corporation of India to implement this decision;

(c) if so, the floor price fixed in the tender; and

(d) the basis on which this price has been fixed along with the number of private sector companies from which expression of interests have been received, so far?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) Yes, Sir.

(b) to (d) Food Corporation of India (FCI) has invited technical bids for empanelment of private exporters. The floor price of sale of wheat of Rabi Marketing Season (RMS) 2011-12 has been fixed at Rs. 14,840 per metric ton, ex-FCI godown, which is the current Open Market Sales Scheme (Domestic) price. Four technical bid for Punjab and ten technical bids for Haryana have been received.

Stock of wheat and rice

†3603. SHRI RAM JETHMALANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the stock of wheat and rice in public sector godowns in the country has been found to be in excess of the requirements of the Public Distribution System (PDS) and public welfare schemes;

†Original notice of the question was received in Hindi.

(b) if so, the quantum of foodgrains required under PDS, public welfare schemes etc. in the country per annum as per present assessments; and

(c) the estimated requirement of foodgrains in the country after the enactment of the National Food Security Bill?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS): (a) and (b) The stock of foodgrains in the Central Pool as on 1st April, 2013 was 596.75 lakh tons. During the year 2012-13 the Government has made allocation of 627.67 lakh tons of foodgrains under Targeted Public Distribution System (TPDS), Other welfare Schemes (OWS) and for Festival, calamity relief etc. During the current year 2013-14, Government of India has so far allocated a quantity of 463.95 lakh tons under TPDS and OWS. Further, additional allocation of approximately 61 lakh tons of foodgrains to Above Poverty Line (APL) families and 50 lakh tons of additional allocation of foodgrains to Below Poverty Line (BPL) families in States/Union Territories (UTs) has also been proposed. Apart from the above, a proposal to increase the allocation from 10kg - 35kg per APL family per month to 20kg - 35kg per APL family per month is also under consideration.

(c) As per the provisions of the Food Security Bill, estimated annual requirement of foodgrains, at 2011 population, is 607.4 lakh tons.

Curb on fraudulent MLM companies

3604. SHRI A.ELAVARASAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Ministry is working on a mechanism to curb fraudulent Multi-Level Marketing (MLM) companies that are swindling investors and indulging in fraudulent schemes;

(b) if so, the details thereof;

(c) whether the Department of Consumer Affairs has also issued draft guidelines on this issue; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): (a) to (d) Multi Level Marketing (MLM) Schemes involving